- (i) Lack of capacity/financial resources at the local/State levels inability of urban local bodies to meet their share in particular,
- (ii) Difficulties in making slum residents temporarily relocate in the case of *in situ* projects,
- (iii) Beneficiaries' reluctance to move on to the new locations in the case of relocation projects,
- (iv) Cost escalation due to various factors,
- (v) Inability of beneficiaries to contribute their share towards cost escalation
- (vi) Lack of availability of litigation-free land, and
- (vii) Inadequate community involvement.
- (c) The programme is being extended by two years to complete all projects sanctioned till 3lst March 2012 with adequate funding. For effective and speedy implementation of these projects, regular reviews are being held at Central/State levels in addition to monitoring of progress through Quarterly/Monthly Progress reports. States have been advised from time to time to:
 - start the non-starter projects or propose their cancellation or replacement by alternative projects;
 - (ii) Achieve the completion of houses within the Mission period as early as possible by gearing up project implementation capacity; and
 - (iii) Provide additional State share to meet cost escalation and also where urban local bodies and beneficiaries are not in a position to contribute due to poor financial health.

Increase in outlay of leather industry

- *26. SHRI A. ELAVARASAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether the leather industry has sought a large outlay of Rs.300 crore under the Indian Leather Development Programme (ILDP) for the Twelfth Plan in view of the increasing challenges to achieve export target of over 8 million dollars in next five years;
 - (b) if so, the details thereof;
- (c) whether the outlay demanded is two and half times more than the amount allocated during the Twelfth Plan under the programme; and
 - (d) if so, the details thereof?
- THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) Yes, Sir. The targeted exports by 2014-15 are 8.95 billion US dollars.
- (b) The Department of Industrial Policy and Promotion after consultation with Planning Commission has proposed Rs.2420 crore for Indian Leather Development Programme in the 12th Plan. The details are as follows:

(Rs. in crore)

Sl. No.	Scheme	12th Plan
i.	Integrated Development of Leather Sector	750.00
ii.	Human Resource Development	310.00
iii.	Support to Artisan	75.00
iv.	Research and Development and Design and Development	100.00
V.	Up-gradation/installation of infrastructure for environmental protection in leather sector	380.00
vi.	Mega Leather Cluster	800.00
vii.	Constitution of Indian Leather Development and Promotion Council (ILDPC)	5.00
	Total	2420.00

- The outlay demanded/recommended by the Working Group on Leather and Leather Products constituted by the Planning Commission is almost two and half times more than the amount allocated during the Eleventh Five Year Plan under Indian Leather Development Programme (ILDP).
- (d) The break-up of the recommendations of the Working Group on leather sector and the allocation in the 11th Plan are as follows:

(Rs. in crore)

Sl. N	o. Sub-Scheme proposed by the working Group during 12th Plan period	Amount proposed	Sub-Scheme ongoing during 11th Plan	11th Plan Outlay
1	2	3	4	5
1.	Integrated Development of Leather Sector	750.00	Integrated Development of Leather sector	253.43
2.	Human Resource Development	310.00	Human Resource Development	60.00
3.	Support to Artisan	75.00	Support to Artisan	40.00
4.	Research and Development and Design and Development	100.00	Saddlery Development	10.00
5.	Leather Technology Innovation environmental issue including ILDP	380.00	Up-gradation/installation of infrastructure for environmental protection in leather sector	200.00

26	Written Answers to	[RAJYA SAE	BHA] Starred	Questions
1	2	3	4	5
6.	Megha Leather Cluster	800.00	Development of Leather Park/Mega Leather Cluster	300.00
7.	Brand building (including Constitution of Indian Leather Development and Promotion Council ILDPC and Indian Leather Mark)	55.00		
8.	Attracting FDI in Leather sector of India.	35,00	Leather Complex, Nellore	29.00
9.	Establishment of Footwear Design and Development Institutes (FDDIs) and other such institutes (including National Design Studio)	580.00	Footwear Design and Development Institute, Fursatganj	7.17
10.	Setting up of new/ upgradation of Testing laboratory	35.00	Footwear Complex Chennai	3.00
11.	Outsourced Consultancy Programme	100.00	Mission Mode	10.00
12.			Upgradation and Establishment of Institutional facilities	300.07
13.	-		Establishment of Training Centre in Madhya Pradesh	24.85
14.	-		Additional Girls Hostel in FDDI Fursatganj	13.77
	Total	3220.00		1251.29

Prosecution of culprits of terror attacks

- $\ast 27$ SHRI PRAKASH JAVADEKAR: Will the Minister of HOME AFFAIRS be pleased to state:
 - (a) the number of terror attacks in the country post 26 November, 2008;
 - (b) whether the investigation into these incidences has been completed;
 - (c) if so, the details thereof;
 - (d) whether the real culprits found have been punished; and